

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 621
IB-1117/ND/2020

IN THE MATTER OF:

M/s. Kundan Mal Roop Chand Jewellers Pvt. Ltd. ...PETITIONER

Vs.

M/s. Delhi Diamonds Pvt. Ltd. ...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 14.03.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

:Adv Anurag Bhatt, and Adv Loesh
Pathak

For the Respondent/Corporate Debtor :

ORDER

This matter was heard by previous Bench comprising by SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL) and SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL). List the matter along with IA/5317/2022 before the earlier Bench. Registry is directed to take necessary steps for listing the matter before the earlier Bench.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)